## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SINDHU CARGO SERVICES PRIVATE LIMITED Date of Commencement of Liquidation: 23-07-2025; List of Stakeholders as on Date: 21-09-2025; Name of IP: Ms. Shirley Mathew; Process Number: 1; Last 5 digitof registration number: 11716

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	708000	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	349041	0	0	0	NA
3	Secured financial creditors	3	813985142	3	813985142	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	202	77556674	193	44672551	0	32884123	0	Annexure 6
7	Operational creditors (Government Dues)	7	358668193	7	358668193	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	14	30688385	14	12781589	0	3659580	14247216	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		226	1280898394	217	1231164516	0	36543703	14247216	